#### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.3662 TO BE ANSWERED ON 23.03.2017

#### **UNDERGROUND/INSULATED CABLES**

3662. SHRI VINOD LAKHAMASHI CHAVDA:
SHRIMATI JAYSHREEBEN PATEL:
SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government is aware of the increasing number of electrocutions due to uninsulated overhead supply lines in various States;
- (b) if so, the number of such accidents reported during the last three years, State/ UT-wise:
- (c) whether any compensation is paid in case of deaths or injuries caused by such uninsulated overhead supply lines and if so, the details thereof;
- (d) whether the Union Government proposes to take any steps for power supply either through underground cables or the insulated overhead cables throughout the country and if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Union Government has received any proposals from State Governments for undergrounding distribution networks in Municipal Corporations and Nagar Palikas and if so, the action taken by the Government thereon, proposal-wise?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b): Yes, Madam, while the Government monitors Electrical accidents, including accidental contacts with live electric wires / equipments for both humans and animals, breakup of accidents specific to overhead supply lines is not segregated. As per information received from the Central Electrical Authority (CEA), the data submitted by the States in respect to such accidents is furnished as Annex-I

.....2.

- (c): Compensation is paid in case of deaths or injuries due to specific electrical accidents. Distribution of electricity is done by the States and their utilities, and compensation is paid in case of deaths and injuries by the respective State / utility authorities.
- (d) & (e): Distribution of electricity to various consumers falls—under the purview of the respective State Government/ Power Utilities and it is the responsibility of distribution licensees to provide reliable & quality power supply to all consumers in their area of operation by proper distribution system either through overhead system or through underground system.

Government of India launched the Integrated Power Development Scheme (IPDS) [R-APDRP (Restructured Accelerated Power Development & Reforms Programme) subsumed] on 20.11.2014 for strengthening of subtransmission system, metering and IT enablement in Urban towns. Under the scheme, proposals have been received from various Power Distribution Utilities/Departments across States/UTs, based on their requirements for strengthening of sub-transmission and distribution network (including underground distribution networks) in urban towns. Till date, projects worth Rs.25,898 crore have been sanctioned including Rs.2176.50 crore for 'Underground Distribution Network' as per the details furnished in Annex-II.

\*\*\*\*\*

### ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3662 TO BE ANSWERED IN THE LOK SABHA ON 23.03.2017.

			Details of a	accidental c	ontact with	live electri	cal wire/ eq	uipment					
		FY 2013-14				FY 2014-15				FY 2015-16			
State/UT	Accidental contact with live electric wire/equipment				Accidental contact with live electric wire/equipment				Accidental contact with live electric wire/equipment				
	Human		Animals		Human		Animals		Human		Animals		
	Fatal	Non-Fatal	Fatal	Non-Fatal	Fatal	Non-Fatal	Fatal	Non-Fatal	Fatal	Non-Fatal	Fatal	Non-Fatal	
<b>WESTERN REGION</b>													
Madhya Pradesh	200	142	230	1	245	154	346	26	232	188	305	9	
Maharashtra	374	277	201	10	154	150	132	0	223	191	162	1	
Chhattisgarh	77	60	98	0	107	48	88	2	108	52	154	2	
Goa	NA	NA	NA	NA	6	12	2	0	4	11	4	0	
Gujarat	204	112	199	0	176	106	138	0	165	76	115	0	
SOUTHERN REGION*													
Andhra Pradesh	137	21	38	0	99	11	21	0	204	41	43	0	
Karnataka	126	58	145	0	153	135	204	0	176	169	218	0	
Kerala	49	114	9	0	19	32	0	0	39	49	1	0	
Tamil Nadu	193	100	0	0	210	102	0	0	201	97	24	42	
Telangana	80	12	82	0	203	16	132	0	187	26	224	0	
NORTH EASTERN REGION													
Assam	9	3	4	0	4	1	0	0	6	4	0	0	
Mizoram	1	5	0	0	NA	NA	NA	NA	3	6	0	0	
Nagaland	1	5	0	0	1	5	0	0	NA	NA	NA	NA	
Manipur	0	0	0	0	3	5	10	0		0	0	0	
Meghalaya	4	1	4	0	NA	NA	NA	NA	NA	NA	NA	NA	
Tripura	0	4	0	5	0	6	0	12	NA	NA	NA	NA	
Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	

EASTERN REGION												
West Bengal	14	27	3	0	0	8	0	0	18	0	0	0
Bihar	NA	NA	NA	NA	86	24	10	0	NA	NA	NA	NA
Jharkhand	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Sikkim	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Odisha	12	2	0	0	32	27	23	2	37	21	13	2
NORTHERN REGION*												
Haryana	45	59	48	0	40	47	26	0	44	52	17	2
Himachal Pradesh	17	31	5	0	8	18	2	0	17	15	9	0
Jammu and Kashmir	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Punjab	34	30	6	0	2	2	0	0	52	45	9	0
Rajasthan	148	108	282	0	116	86	292	0	304	196	483	0
Uttar Pradesh	7	0	28	0	8	3	0	0	115	45	200	0
Uttarakhand	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
OTHERS												
Mines	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Central Govt. Installations	2	0	0	0	1	0	0	0	0	6	0	0
Railways	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Union Territories												
Delhi	13	9	2	0	10	8	0	0	2	1	0	0
A & N Islands	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Puducherry	3	1	4	0	2	0	0	0	3	4	1	0
Chandigarh	NA	NA	NA	NA	NIL	NIL	NIL	NIL	1	0	0	0
Dadra & Nagar Haveli	NA	NA	NA	NA	NIL	NIL	NIL	NIL	NA	NA	NA	NA
Daman & Diu	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA	NA	NA
Lakshadweep	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Total	1750	1181	1388	16	1685	1006	1426	42	2141	1295	1982	58
Total	4335				4159				5476			

NA=Not available

\*\*\*\*\*\*

<sup>\*</sup> Excluding UT: Source: CEA

## ANNEX REFERRED TO IN REPLY TO PARTS (d) & (e) OF UNSTARRED QUESTION NO. 3662 TO BE ANSWERED IN THE LOK SABHA ON 23.03.2017.

\*\*\*\*\*\*

		Approved Cost (Rs. Cr.)					
S. No.	State	UG Cables (HT & LT)					
1	Andhra Pradesh	24.50					
2	Assam	6.5					
3	Bihar	137.0					
4	Chhattisgarh	15.5					
5	Gujarat	250.5					
6	Haryana	85.6					
7	Himachal Pradesh	0.10					
8	Jammu & Kashmir	1.3					
9	Jharkhand	27.3					
10	Karnataka	157.6					
11	Kerala	62.5					
12	Maharashtra	633.7					
13	Madhya Pradesh	16.0					
14	Odisha	27.5					
15	Puducherry	4.8					
16	Punjab	51.4					
17	Rajasthan	70.0					
18	Tamil Nadu	147.2					
19	Telangana	43.2					
20	Tripura	23.8					
21	Uttar Pradesh	236.7					
22	Uttarakhand	1.5					
23	West Bengal	152.1					
	Total Cost:	2176.5					

\*\*\*\*\*